LOK SABHA UNSTARRED QUESTION NO. 1272 TO BE ANSWERED ON 25TH JULY, 2016

ALLOTMENT OF RETAIL OUTLETS/GAS AGENCIES

1272. DR. VIRENDRA KUMAR:

SHRI SUMAN BALKA:

SHRI RAJESH KUMAR DIWAKER:

SHRI PRAHLAD SINGH PATEL:

SHRIMATI RAMA DEVI:

SHRIMATI MEENAKASHI LEKHI:

DR. K. KAMARAJ:

SHRI RAM CHARITRA NISHAD:

SHRI DEVIJI M. PATEL:

SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) The details of petrol pumps/gas agencies allotted / proposed to be allotted to different categories of people in rural/urban/tribal areas of the country by various Oil Marketing Companies (OMCs) during each of the last three years and the current year along with the time limit prescribed for allotment including reasons for delay in allotment and number of petrol pumps / gas agencies application pending so far and action taken thereon, category / OMC/State / UT-wise including Tamil Nadu;
- (b) The steps taken to fill up reservation quota in proportion to reservation of said outlets / agencies and in accordance with demand and supply needs in various States particularly in rural areas of the country during the said period, State / UT / OMC-wise including Uttar Pradesh;
- (c) The number of cases for opening of new petrol pumps / gas agencies considered / scrutinized / interviewed and draws held / results declared during the said period including the number of complaints of corruption received and action taken against OMCs / officials involved therein including cancellation of petrol pumps /LPG agencies and suspension of officials, if any, during the said period, OMC / State / UT / category-wise; ;
- (d) Whether the Government has allowed certain private companies for opening of petrol pumps, LPG agencies and CNG outlets and if so, the names of such petrol pumps CNG/LPG agencies operated by them; and
- (e) Whether the Ministry of Road Transport and Highways has issued certain guidelines to sanction / install new petrol pumps along the National / State- Highways with basic amenities and if so, the details thereof?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) - Details of State/UT/OMC/year-wise number of petrol pumps/gas agencies allotted by OMCs to different categories of people in rural / urban / tribal areas of the country including in the State of Tamil Nadu during the last three years and current year (Apr-May'16) are given at **Annexure-1**.

Allotment / setting up of Retail Outlet dealerships involves various steps like advertisement, interviews / selection of dealers, field verification of credentials, issue of LOI, procurement of land, obtaining necessary Statutory approvals, construction etc. Similarly, allotment of LPG distributorship involves process of advertisement, scrutiny of application, conducting draw among eligible applicants, field verification of candidate selected in draw, placement of LOI on the candidate successful in field verification etc. All efforts are made to expedite the process of dealer/distributor selection. However, sometimes, there are delays due to complaint and reference, court cases, applicants getting rejected during scrutiny, rejection of candidate during Field Verification of Credentials (FVC) etc. Once the candidate gets rejected during FVC, then redraw has to be conducted. The process goes on till all the eligible candidates for draw are exhausted.

- (b): Advertisements are released for retail outlet dealerships / LPG distributorships based on the 200 point State wise roster, which is maintained taking into consideration the reservation percentages under various categories. In order to fill up reservation quota in proportion to reservation for SCs/STs, following steps have been taken by OMCs:
 - (i) Utilization of temporary COCOs for handing over to pending LOI holders of SC/ST as per MOP&NG's guidelines dated 6.9.2006.
 - (ii) Liquidation of pending SC/ST LOIs by giving one time option to arrange land at a place of their choice anywhere in the country, subject to the offered land meeting techno-commercial viability.
 - (iii) Industry has worked out the backlog and advertised under the new Guidelines.
 - (iv) Availability of suitable land at the advertised location made eligibility, thus providing opportunity to SC/ST applicants with land to apply.
 - (v) SC/ST category applicants can apply land and can provide land within 3 months.
 - (vi) Industry is exploring the opportunity to participate in auction being conducted by banks for land.
 - (vii) State Governments have been requested to allot land for ROs under SC/ST category.

(c): The State/UT-wise number of cases for opening of new petrol pumps considered and results declared and no. of cases of opening of gas agencies under process during the last three years and current year are given at **Annexure-II.**

As per information furnished by OMCs, there has been no case of suspension of their official(s) during the last three years and the current year on the basis of allegation of irregularities regarding allotment under dealer selection.

(d) - Government Resolution dated 08.03.2002 makes provision for granting marketing rights of MS/HSD/ATF to the new entrants including the private sector. Various private companies like M/s. Reliance Industries Ltd., M/s. Essar Oil Ltd., M/s. Shell India Ltd. have set up retail outlets of petrol and diesel in the country for retailing of auto fuels.

The Liquefied Petroleum Gas (Regulation of Supply and Distribution) Order, 2000, vide Notification dated 26.04.2000 permits parallel marketing of LPG by parallel marketeer carrying on any or all of the business of importing, storing, bottling, marketing, distributing and/or selling LPG under the Parallel Marketing System (PMS). The parallel marketeer, subject to fulfillment of the condition prescribed in the said LPG Control Order are free to operate and are not required to seek authorization or license from the Government.

Under the Petroleum & Natural Gas Regulatory Board (PNGRD) Act, 2016, the Government has established PNGRB which is the statutory authority to grant licenses for the development of City Gas Distribution (CGD) network. The CGD network industries CNG/PNG network also. PNGRD has notified the relevant regulatory framework for processing Expression of Interest (EoI) submitted by interested entities to develop CGD networks in any part of country. Subsequently, PNGRB grants license for developing CGD network through competitive bidding process. The Gas are included in bidding rounds in a phased manner depending on the natural gas pipeline connectivity/natural gas availability and feasibility for grant of authorization to develop CGD network in the country.

CNG outlets are set up by CGD entities either on land allocated by various Government land owning agencies or on existing retail outlets of OMCs.

(e) - Ministry of Road Transport and Highways have issued guidelines for access permission to Fuel Stations, Private Properties, Rest Areas Complexes and such other facilities along National Highways thereby mentioning that Oil Companies / Owner shall be also responsible for the construction and maintenance of drinking water and toilet facilities.

PQ No. 4182 (1272) of 25.07.2016 Annexure-I IOC: ALLOTMENTS (LOIS ISSUED) DURING 2013-14 to 2016-17 **STATE/UTs** OPEN SC DEF FF OBC **TOTAL** PH **PMP** ST OSP Andaman & Nicobar Andhra Pradesh **Arunachal Pradesh** Assam Bihar Chandigarh Chhatisgarh Dadra & NH Daman & Diu Delhi Goa Gujarat Haryana Himachal Pradesh Jammu & Kashmir **Jharkhand** Karnataka Kerala Lakshadweep Madhya Pradesh Maharashtra Manipur Meghalaya Mizoram Nagaland Orissa Pondicherry Punjab

Rajasthan	213	32	26	2	0	0	0	55	0	328
Sikkim	5	0	2	0	0	0	0	0	0	7
Tamil Nadu	92	23	0	1	0	0	0	23	0	139
Telangana	64	18	7	1	0	0	0	17	0	107
Tripura	4	0	0	0	0	0	0	1	1	6
Uttar Pradesh	539	43	1	20	6	0	1	22	6	638
Uttaranchal	43	2	1	0	1	0	0	1	0	48
West Bengal	52	11	3	0	0	1	0	3	0	70
ALL INDIA	2826	373	127	51	17	1	3	307	15	3720

Annexure 1

LSPQ 4182 for 25.07.16

ALLOTMENT OF RETAIL OUTLETS / GAS AGENCIES

BPC: ALLOTMENTS (LOIS ISSUED) DURING 2013-14 to 2016-17 (Apr-Jun)

STATE	OPEN	SC	ST	PH	DEF	FF	OSP	OBC	PMP	TOTAL
ANDAMAN NICOBAR	0	0	0	0	0	0	0	0	0	0
ANDHRA PRADESH	95	4	5	1	2	1	0	4	0	112
ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0
ASSAM	20	1	4	0	0	0	0	0	2	27
BHUTAN	0	0	0	0	0	0	0	0	0	0
BIHAR	82	14	0	2	0	0	0	1	7	106
CHATTISGARH	27	0	5	0	0	0	0	2	0	34
DADRA & NAGAR										
HAVELI	2	0	0	0	0	0	0	1	0	3
DAMAN & DIU	0	0	0	0	0	0	0	0	0	0
DELHI	5	0	0	0	1	0	0	0	0	6
GOA	1	0	0	0	0	0	0	0	0	1
GUJARAT	117	1	20	0	0	0	0	13	0	151
HP	2	1	0	0	0	0	0	1	0	4
HARYANA	47	7	0	0	0	0	0	2	1	57
J&K	16	0	2	0	0	0	1	0	0	19
JHARKHAND	29	1	4	0	0	0	0	2	0	36
KARNATAKA	22	11	3	0	0	0	0	1	0	37

KERALA	20	7	1	0	0	0	0	0	0	28
LAKSHWADEEP	0	0	0	0	0	0	0	0	0	0
MADHYA PRADESH	95	12	4	0	0	0	0	7	0	118
MAHARASHTRA	88	15	15	4	0	0	0	11	0	133
MANIPUR	0	0	0	0	0	0	0	0	0	0
MEGHALAYA	0	0	0	0	0	0	0	0	0	0
MIZORAM	0	0	1	0	0	0	0	0	0	1
NAGALAND	0	0	0	0	0	0	0	0	0	0
ORISSA	29	7	1	0	0	0	0	3	0	40
PONDICHERRY	0	0	0	0	0	0	0	0	0	0
PUNJAB	27	5	0	0	0	0	0	0	0	32
RAJASTHAN	190	10	9	1	1	0	0	4	2	217
SIKKIM	1	0	1	0	0	0	0	0	0	2
TAMIL NADU	62	25	0	0	0	0	0	6	0	93
TELANGANA	14	2	1	1	1	0	0	1	0	20
TRIPURA	0	0	0	0	0	0	0	0	0	0
UP	131	29	0	0	0	0	0	11	0	171
UTTRAKHAND	16	1	1	0	0	0	0	1	1	20
WEST BENGAL	69	11	2	0	0	0	0	4	0	86
ALL-INDIA	1207	164	79	9	5	1	1	75	13	1554

PQ No. 1272 of 25.07.2016 (LS)

ANNEXURE-I

HPC : Details of RO dealership allotted during last 3 years & current year- (Apr-May'16)- Category-wise

STATE/UTs	sc	ST	ОВС	PH	FF	OSP	PMP	DEF.	OPEN	TOTAL
Andaman & Nicobar	0	0	0					0	0	0
Andhra Pradesh	17	4	6	1				1	194	223
Assam	2	0	0				2	1	12	17
Bihar	11	1	9					2	48	71
Chandigarh	0	0	0					0	0	0
Chhatisgarh	4	6	7	1			1	0	56	75
Delhi	0	0	0					0	0	0

DD, Dadra & NH	0	1	0					0	1	2
Goa	0	0	0					0	2	2
Gujarat	8	24	10					0	69	111
Himachal Pradesh	1	1	0					0	11	13
Haryana	11	0	17					1	37	66
Jammu & Kashmir	0	0	0	2				0	13	15
Jharkhand	8	7	9					0	35	59
Karnataka	12	1	12					0	157	182
Kerala	5	1	13					1	27	47
Lakshdweep	0	0	0					0	0	0
Maharashtra	17	12	25	2				1	188	245
Meghalaya	0	1	0					0	1	2
Manipur	0	0	0					0	0	0
Madhya Pradesh	6	9	19	3				0	119	156
Mizoram	0	0	0					0	0	0
Orissa	1	2	3	2				0	9	17
Punjab	4	0	3					0	13	20
Pondicherry	1	0	0					0	2	3
Rajasthan	6	5	24	1				0	126	162
Sikkim	0	0	0					0	0	0
Telangana	13	6	10		1			1	33	64
Tamil Nadu	15	1	14		1		2	0	41	74
Tripura	0	0	0					0	0	0
Uttar Pradesh	19	0	17	1			1	1	102	141
Uttarakhand	0	2	1					0	5	8
West Bengal	7	0	1					0	20	28
All India	168	84	200	13	2	0	6	9	1321	1803

ANNEXURE

STATEWISE DATA FOR LPG DISTRIBUTORSHIPS ALLOTTED(LOI ISSUED) FROM 2013-2014 TO 2016-2017

								· ·		-			
				ı	OCL					В	PCL		
SR NO.	STATE			DISTRIB 14 TO 20	UTORSH		TOTAL LPG DISTRIBUTORSHIPS ALLOTTEI FROM 2013-2014 TO 2016-2017(UPTO JUNE 20						
		SC	ST	OBC	DEF	GEN	TOTAL	SC	ST	OBC	DEF	GEN	ТОТА
1	ANDHRA PR	8	1	15	0	43	67	12	1	14	0	34	61
2	ARUNACHAL PR	0	15	0	0	3	18	<u>0</u>	0	0	0	0	0
3	ASSAM	10	9	19	0	51	89	<u>3</u>	2	2	0	21	28
4	BIHAR	46	7	18	0	143	214	26	0	11	0	60	97
5	CHHATTISGARH	7	4	18	0	39	68	2	9	9	0	23	43
6	DELHI	1	0	0	0	2	3	1	0	0	0	0	1
7	GOA	0	0	0	0	0	0	0	0	0	0	0	0
8	GUJARAT	5	10	14	0	64	93	3	4	5	0	34	46
9	HARYANA	7	0	2	0	15	24	15	0	11	0	33	59
10	HIMACHAL PR	2	0	2	0	10	14	0	0	0	0	4	4
11	JAMMU & KASHMIR	0	2	3	0	28	33	0	1	1	0	13	15
12	JHARKHAND	5	5	3	0	62	75	0	1	0	0	23	24
13	KARNATAKA	22	9	25	0	115	171	18	4	13	0	73	108
14	KERALA	7	0	7	0	56	70	4	1	7	0	49	61
15	MADHYA PR	19	12	43	0	150	224	7	12	17	0	76	112
16	MAHARASHTRA	9	12	13	0	57	91	32	15	41	0	128	216
17	MANIPUR	0	6	5	0	14	25	0	0	5	0	0	5
18	MEGHALAYA	0	2	0	0	1	3	0	3	0	0	1	4
19	MIZORAM	0	11	0	0	0	11	0	0	0	0	0	0

										_			
20	NAGALAND	0	9	0	0	3	12	0	2	0	0	2	4
21	ODISHA	9	8	10	1	79	107	7	6	0	0	41	54
22	PUNJAB	21	0	11	0	60	92	10	0	5	1	41	57
23	RAJASTHAN	25	15	31	1	95	167	12	9	17	0	47	85
24	SIKKIM	0	0	0	0	2	2	0	0	0	0	0	0
25	TAMIL NADU	12	0	5	0	37	54	24	0	15	0	62	101
26	TELANGANA	9	4	15	0	42	70	8	6	14	0	23	51
27	TRIPURA	1	3	2	0	13	19	0	0	0	0	0	0
28	UTTAR PRADESH	136	0	69	0	384	589	86	0	38	0	266	390
29	UTTARANCHAL	5	0	4	0	18	27	<u>4</u>	1	4	0	11	20
30	WEST BENGAL	36	6	31	0	117	190	<u>13</u>	4	6	0	43	66
	UNION TERRITORIES												
1	ANDAMAN & C.N.	0	0	0	0	0	0	0	0	0	0	0	0
2	CHANDIGARH	1	0	0	0	0	1	0	0	0	0	0	0
3	DADRA & N.HAVELI	0	0	0	0	0	0	0	0	0	0	0	0
4	DAMAN & DIV	0	0	0	0	0	0	0	0	0	0	0	0
5	LAKSHDWEEP	0	0	0	0	0	0	0	0	0	0	0	0
6	PONDICHERRY	0	0	0	0	0	0	0	0	1	0	0	1
	TOTAL	403	150	365	2	1703	2623	287	81	236	1	1108	1713

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1272 asked by Dr. Virendra Kumar and 09 other MPs regarding 'Allotment of Retail Outlets/Gas Agencies'.

BPC: No.of locations under selection guidelines (2014) advertised and LOI issued.

State / UT	Total No of locations Advertised	Total No of Locations Responded to	LOIs Issued
Andaman & Nic	0	0	0
Andhra Pradesh	211	102	18
Arunachal Pradesh	16	15	
Assam	168	78	18
Bihar	754	247	84
Chhattisgarh	139	64	17
Dadra & Nagar	9	4	3
Daman & Diu	7	0	0
Delhi	15	6	1
Goa	22	4	0
Gujarat	612	294	67
Haryana	312	120	25
НР	65	21	3
J &K	52	16	4
Jharkhand	324	62	35
Karnataka	505	121	27
Kerala	276	63	26
MP	843	268	96
Maharashtra	838	603	93
Manipur	24	23	
Meghalaya	27		
Mizoram	16	12	1
Nagaland	16	14	
Odisha	366	96	23
Pondicherry			
Punjab	293	54	15
Rajasthan	668	241	61
Sikkim	14	5	2
Tamil Nadu & Pondi	799	229	65

Telangana	205	114	10
Tripura	15	8	
Uttar Pradesh	800	470	98
Uttarakhand	92	42	13
West Bengal	924	179	75
ALL INDIA	9427	3575	880

Annexure - II

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1272 asked by Dr. Virendra Kumar and 09 other MPs regarding 'Allotment of Retail Outlets/Gas Agencies'.

IOC:No. of locations under selection guidelines (2014) advertised and LOI issued.

State / UT	Total No of locations Advertised	Total No of Locations Responded to	LOIs Issued	Draw of Lots done as on 1.7.2016*
Andaman & Nicobar	9	7	0	
Andhra Pradesh	788	274	94	
Arunachal Pradesh	31	31	0	
Assam	110	83	8	
Bihar	1232	748	135	
Chattisgarh	526	197	41	
Dadra & NH	10	1	1	
Daman & Diu	13	1	0	
Delhi	8	2	0	
Goa	52	18	1	
Gujarat	1582	445	164	
Haryana	763	364	85	
Himachal	73	37	16	
J&K	119	45	10	
Jharkhand	323	148	31	
Karnataka	1201	497	108	
Kerala	641	215	67	
Madhya Pradesh	1296	608	168	
Maharashtra	1842	749	159	
Manipur	19	18	1	
Meghalaya	0	0	0	
Mizoram	35	35	0	
Nagaland	23	22	0	
Odisha	518	193	76	

Pondicherry	13	1	1	
Punjab	610	189	105	
Rajasthan	1164	531	227	
Sikkim	37	16	5	
Tamil Nadu	1285	595	100	
Telengana	534	258	76	
Tripura	23	22	1	
Uttar Pradesh	1814	1265	134	
Uttarakhand	126	56	19	
West Bengal	652	192	56	
TOTAL	17472	7863	1889	

ANNEXURE II

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1272 asked by Dr. Virendra Kumar and 09 other MPs regarding 'Allotment of Retail Outlets/Gas Agencies'.

HPC:No.of locations under selection guidelines (2014) advetised and LOI issued.

State / UT	Total No of locations Advertised	Total No of Locations Responded to	LOIs Issued
Andaman & Nicobar	0	0	18
Andhra Pradesh	333	171	
Arunachal Pradesh	0	0	18
Assam	54	39	84
Bihar	528	223	17
Chattisgarh	430	232	3
Dadra & NH	6	0	0
Daman & Diu	6	1	1
Delhi	10	3	0
Goa	22	3	67
Gujarat	880	360	25
Haryana	488	286	3
Himachal	50	24	4
J&K	69	33	35
Jharkhand	319	104	27
Karnataka	498	261	26
Kerala	272	101	93

Madhya Pradesh	703	396	
Maharashtra	1234	624	
Manipur	0	0	1
Meghalaya	21	20	96
Mizoram	0	0	
Nagaland	0	0	23
Odisha	206	88	15
Pondicherry	13	7	61
Punjab	297	83	2
Rajasthan	634	362	65
Sikkim	7	3	10
Tamil Nadu	681	329	
Telengana	361	235	98
Tripura	0	0	13
Uttar Pradesh	1343	896	75
Uttarakhand	126	51	879
West Bengal	242	71	
TOTAL	9833	5006	1759

ANNEXURE II

STATEWISE DATA ON LPG DISTRIBUTORSHIPS LOCATIONS UNDER PROCESS OF SELECTIONS ON 1.7.2016-INDUSTRY

IOC BPC HPC

		IOC	BPC	HPC
SR NO.	STATE	LPG	LPG	LPG
		DISTRIBUTORSHIPS	DISTRIBUTORSHIPS	DISTRIBUTORSHIPS
		LOCATIONS	LOCATIONS	LOCATIONS
		UNDER PROCESS	UNDER PROCESS	UNDER PROCESS
		OF SELECTION	OF SELECTION	OF SELECTION
1	Andhra Pradesh	54	7	147
2	Arunachal Pradesh	8	0	0
3	Assam	23	9	3
4	Bihar	66	10	2
5	Chattisgarh	3	0	1
6	Delhi	12	3	1
7	Goa	0	0	1
8	Gujarat	11	7	4
9	Haryana	74	27	37
10	Himachal	1	1	0
11	J&K	3	1	24
12	Jharkhand	2	13	9
13	Karnataka	30	6	13
14	Kerala	10	4	3
15	Madhya Pradesh	7	3	4
16	Maharashtra	16	47	64
17	Manipur	2	0	0
18	Meghalaya	1	1	1
19	Mizoram	1	0	0
20	Nagaland	0	0	0
21	Odisha	12	9	8
22	Punjab	76	34	13
23	Rajasthan	26	16	6
24	Sikkim	0	0	0
25	Tamil Nadu	213	44	37
26	Telengana	16	8	34
27	Tripura	5	0	0
28	Uttar Pradesh	174	17	79
29	Uttarakhand	12	2	5
30	West Bengal	28	36	35
	UNION TERRITOREIS			
1	ANDAMAN & C.N.	0	0	0
2	CHANDIGARH	2	0	1
3	DADRA & N. HAVELI	0	1	0
4	DAMAN & DIV	0	0	0
	<u>-</u>	•		

5	LAKSHDWEEP	0	0	0
6	PONDICHERRY	3	1	2
	TOTAL	891	307	534